

<b>Nomination of cases by Hon'ble the Acting Chief Justice on 16.06.2016</b>			
<b>Sl no.</b>	<b>Case details</b>	<b>Nominated to-</b>	<b>File delivered in section</b>
<b>Appropriate Court dealing with such matters</b>			
<b>1</b>	<b>Bail – 18718/2016</b>	<b>Appropriate Court dealing with such matters</b>	<b>Listing Section on 16.06.2016</b>
<b>2</b>	<b>CrI.W,P. - 13517/2016 (Correction Application) with Nomination Application – 189441/2016</b>	<b>Appropriate Court dealing with such matters</b>	<b>Writ C-II (CrI.) Section on 16.06.2016</b>
<b>3</b>	<b>CrI.M.A.(u/s 482 Cr.P.C.) - 18708/2016 (Correction Application) with Nomination Application – 189439/2016</b>	<b>Appropriate Court dealing with such matters</b>	<b>482 Section on 16.06.2016</b>
<b>4</b>	<b>Bail - 19132/2016 (Correction Application) with Nomination Application – 189442/2016</b>	<b>Appropriate Court dealing with such matters</b>	<b>Bail Section on 16.06.2016</b>

BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE

J.R.( LISTING)  
17.06.2016